

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/4949/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
Principal Judge,
Family Court, Nalbari.

Dated Guwahati, the 21st December, 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC. NLB/08/2019/522-524 dtd. 19.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 21.12.2020 and 22.12.2020 along with station leave permission from the evening of 19.12.2020 till the morning of 23.12.2020, has been granted. The Counsellor, Family Court, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/4945/A, dated 21.12.2020

Copy to:.

1. The Project Manager, Gauhati High Court.

[Handwritten Signature]
21/12/2020

JT.REGISTRAR (VIGILANCE)

[Handwritten Signature]